

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 310
(To be answered on the 17th November 2016)

NEAR MISS INCIDENT OF AIRCRAFT IN GOA

310. PROF PREM SINGH CHANDUMAJRA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) Whether a near mishap of two aircraft was reported from Goa recently owing to the inability of the pilots to understand the instructions issued by the Air Traffic Control (ATC);
- (b) If so, the details thereof and the corrective steps taken in this regard;
- (c) Whether there is any code/norms for use of language by ATC and pilots;
- (d) If so, the details thereof and the steps taken to ensure its adherence; and
- (e) The corrective steps taken to ensure flight safety in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

-
- (a) Two airprox incidents have occurred at Goa between aircrafts belonging to M/s Go Air and M/s Spicejet.
 - (b) Details of the incidents is Annexure "A". Corrective steps taken are as follows:
 - (i) An Audit of Wet lease operation by M/s Go Air has been ordered by DGCA.
 - (ii) M/s Go Air has been directed not to operate wet lease Aircraft to defense air field till all the foreign crew has been briefed about the operating procedures.
 - (c) & (d) Yes Sir, Standard radio telephony phraseology is used as per ICAO standards. English language proficiency Training, Assessment, Test and Certification is being done by Air Navigation service provider and air lines as per CAR Section 7, Series G, Part-III. Proficiency checks and route checks are being carried out by ANSP and air lines for continuance monitoring of standards.
 - (e) Various corrective steps taken to ensure flight safety in the country is at Annexure "B".

1

Annexure A

SNO	Date	Flight No- Between	Details
1.	22.10.2016	Go Air -141(Mumbai-Goa) And Spicejet-3604(Goa to Shamshabad)	M/s Go air wet leased aircraft did not follow the instructions issued by the Goa ATC for the approach.
2.	10/11/2016	Go Air -141(Mumbai-Goa) And Spicejet-141(Delhi to Goa)	Similarity in the call signs of the two flight led to the confusion between crew and the ATC.

FOLLOWING SAFETY MEASURES ARE TAKEN BY DGCA:

- ATCO's and Pilot proficiency checks are being carried out regularly.
- ATC services are being modernized to include conflict warning in the system to assist ATCO's.
- Coordination procedures of handing over from one unit to another have been laid out. Coordination of handing over traffic to adjoining FIR has been worked out & any deviation is being pointed out to the concerned units for taking corrective action.
- Whenever required, corrective training is being given to Pilots and Air Traffic Controller, and training procedures amended.
- Controllers are given training on ATC simulator at major stations and sensitized on the subject.
- Implementation of Safety Management System at airports to mitigate the risk of accident/ incident.
- Implementation of flexible use of airspace which will reduce traffic congestion in the airspace.
- Airlines have been directed to avoid use of similar / confusing call signs.
- One separate Directorate of Air Space and Air traffic Management in DGCA has been created in DGCA for better surveillance and regulatory functions in Air traffic Management (ATM).
- Case studies of Airprox /ATC incidents are discussed and analysed to avoid recurrence of such incidents.
- AAI had issued an Air traffic management circular on confusing call-signs, which is now incorporated in the ATS Manual Part-1 2015 4th Edition.